

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation)
Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF TRUCKOLA TECHNOLOGIES
PRIVATE LIMITED**

1	Name of corporate person	TRUCKOLA TECHNOLOGIES PRIVATE LIMITED
2	Date of incorporation of corporate person	27 th July, 2015
3	Authority under which corporate person is incorporated/ registered	The Registrar of Companies-Mumbai
4	Corporate identity number / limited liability identity number of corporate person	U74900MH2015PTC294007
5	Address of the registered office and principal office (if any) of corporate person	301/B, 3rd Floor, Kamla Spaces Building S.V.Road, Near Surya Hospital, Santacruz - West Mumbai 400054.
6	Liquidation commencement date of corporate person	05 th July, 2021
7	Name, address, email address, telephone Number and the registration number of the liquidator	Ms. Kala Agarwal. IP Registration No: IBBI/IPA-002/IP- N00841/2019-2020/12734 Address: 801, Embassy Centre, Jamnalal Bajaj Road, Nariman Point, Mumbai- 400021. E-mail: pcskalaagarwal@gmail.com Mobile: 07021597117 / 9819888185
8	Last date for submission of claims	03 rd August, 2021

Notice is hereby given that the Truckola Technologies Private Limited has commenced voluntary liquidation on 05th July, 2021.

The stakeholders of Truckola Technologies Private Limited are hereby called upon to submit a proof of their claims, on or before 03rd August, 2021, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Kala Agarwal.
IP Registration No: IBBI/IPA-002/IP-N00841/2019-2020/12734

Date: 09th July, 2021
Place: Mumbai